## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. BA 1314 of 96

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman Hon'ble Mr. B.P. Singh, Administrative Member

SMT. JYOTSNA GHOSH & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : Mr.T.K.Biswas, counsel

For the respondents : Mr.S.P.Kar, counsel

Heard on : 18.3.99

Order on : 18.3.99

## ORDER

## S.N.Mallick. VC

Heard Mr.T.K.Biswas, ld. counsel for the applicants and Mr.S.P.Kar, ld. counsel for the respondents. The ld. counsel for the applicants does not want to press the application on the ground that it is a premature one. The application is therefore rejected for being not pressed. No order as to costs.

MEMBER (A)

VERF-CHATEMAN

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